

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-24/2003/7870/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 21st August, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/1312/2023, dtd. 17th August, 2023.

Sir,

With reference to the above, I am directed to inform you that have been granted **casual leave on 18.08.2023, along with station leave permission, from the evening of 17.08.2023 till the morning of 22.08.2023**, as prayed for. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/7871/A dated, 21-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]